

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 06-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
DEFN EVIDENCE				
1	O.S. 1043/2012 (EVIDENCE.)		MS Varshitha Enterprises Vs MS Syngenta India limited	H.V. MANJUNATHA
PLNTF EVIDENCE				
2	O.S. 833/2012 (EVIDENCE.) IA/1/2012		K.V.Ramanna Vs K.V.Venakataramanappa	SOMASHEKARAI AH
3	O.S. 13/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		Shanthi.B Vs Muninarasappa	K.T.Dakappa
4	O.S. 1844/2014 (EVIDENCE.) IA/1/2014		Shanthamma Vs Venkataramanappa	Srinivas Gowda
FUTHER CHIEF OF pw				
5	O.S. 440/2014 (EVIDENCE.) IA/1/2014		Krishnamurthy N Vs Sundramma	Govinda swamy
12:00 P.M - 1:00 P.M				
HEARING ON IA				
6	O.S. 463/2015 (SUMMONS) IA/1/2015		Akkyamma alias Narayanamma Vs Ranemma	Ravanna
7	O.S. 705/2015 (SUMMONS) IA/1/2015		Muniyamma Vs hanumakka	B.KESHAVA MURTHY
8	O.S. 871/2015 (SUMMONS)		Sheshadri S N Vs Mohan K	Fayaz Khan
9	O.S. 619/2011 (ARGUMENTS.)		SUMERU COMMERCIAL AND TRADING PRIVATE LIMITED Vs DAYALAN	PR A
10	O.S. 204/2018 (ARGUMENTS.) IA/1/2018		Radhamma alias Radha Vs Anjinamma	Prakash Murthy
ARGUMENTS				
11	O.S. 1340/2017 (ARGUMENTS.) IA/1/2017		Narasimha Rao P Vs Rajesh N	
3:00 P.M - 4:00 P.M				
HEARING ON IA				
12	O.S. 1460/2015 (SUMMONS) IA/1/2015		Ganeshha Vs Nanjamma	S V Manjunath

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13	O.S. 1464/2015 (SUMMONS) IA/1/2015		Rathnamma T C Vs Vishnu Prasad H P	T C N
14	FDP 17/2020 (ORDERS.) IA/1/2020		PARIJATHA Vs ASHOK	M VENKATESH
15	O.S. 1139/2020 (ORDERS.) IA/1/2020 IA/2/2020		KUMAR J S Vs HEMAVATHI	RAGHU
16	O.S. 1146/2020 (ORDERS.) IA/1/2020		RAMANA D V Vs SHANMUGAM A G	K ANANDA KUMAR
17	O.S. 1160/2020 (ORDERS.) IA/1/2020		RAMESH Vs NARAYANAPPA	N LOKANATH SINGH
Cases listed below are adjourned due to Covid 19				
18	EX 81/2010 (SUMMONS)	08-01-2021	K R SOMASHEKAR Vs CHIKKAPILLAPPA	MYLARAIAH ASSOCIATES
19	EX 30/2011 (SUMMONS)	08-01-2021	RAMACHANDRA Vs RAMACHANDRA.K.V.	H.A.CHITRASHEKARAI AH
AWAIT SUMMON/NOTICE				
20	O.S. 559/2011 (SUMMONS) IA/1/2011	08-01-2021	NARAYANAREDDY.V.R. Vs MADDURAMMA	SATHISH.K.R. EXPARTE
21	O.S. 1259/2011 (SUMMONS)	08-01-2021	BYRAMMA Vs MUNIYAPPA	C S SATHYANARAYANA
NOTICES				
22	O.S. 1772/2005 (SUMMONS) IA/1/2005	08-01-2021	AKKAYAMMA Vs H R MANJUNATH	SHIVALINGAPPA
23	FDP 47/2010 (SUMMONS)	08-01-2021	SUMITHRA Vs SARSWATHAMMA AND OTHERS	D.R. SRINIVAS GOWDA
24	O.S. 4/2011 (SUMMONS) IA/1/2011	08-01-2021	SUSHEELAMMA AND ANOTHER Vs SHASHIKUMAR ARADHYA AND ANOTHER	RAJAGOPAL NAIDU
25	O.S. 367/2011 (SUMMONS) IA/1/2011	08-01-2021	DHANALAKSHMI Vs T. BHARATHI.	P.M.NARAYANASWAMY. S CHENNA KRISHNA
OBECTION				

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26	O.S. 105/2011 (SUMMONS)	08-01-2021	MUNILAKSHMAIAH Vs RAMAIAH	RAGHAVENDRA KATTIMANI J.RAVI SUNDER
SUMMONS				
27	EX 96/2010 (SUMMONS)	08-01-2021	T C NAGARATHNAMMA Vs MANJAMMA	M R VIJAYARAGHAVAN
DEFN EVIDENCE				
28	O.S. 1654/2015 (EVIDENCE.)	12-01-2021	Kaveri Grameena Bank, Rep. by A Jayachandran Vs Anjinappa	K M Devegowda
PLNTF EVIDENCE				
29	O.S. 188/2015 (EVIDENCE.) IA/1/2015	12-01-2021	Hanumalakshamma Vs Deveeramma	Nagesh N G
30	O.S. 1705/2015 (EVIDENCE.) IA/1/2015	12-01-2021	Mallappa C M Vs Yellamma alias Chikkayellamma	N Ravishankar
31	O.S. 1109/2017 (EVIDENCE.) IA/1/2017	12-01-2021	Narasamma Vs Obanna	C Rajanna
32	O.S. 527/2018 (EVIDENCE.) IA/1/2018	12-01-2021	Lakkanna Vs Muniswamy B	M H ujjammanavar
33	EX 39/2012 (SUMMONS)	13-01-2021	MUNIYAPPA DEAD BY LRS Vs THE SPECIAL LAND ACQUISITION OFFICERS	H C SUNDARESH
34	O.S. 568/2013 (SUMMONS) IA/1/2013	13-01-2021	Anjinamma Vs Poojappa	M N Devraju
35	O.S. 428/2014 (SUMMONS) IA/1/2014	13-01-2021	Narasamma A M Vs Gopalappa A M	Babu D R
AWAIT RECORDS				
36	O.S. 323/2013 (SUMMONS) IA/1/2013	13-01-2021	Anthoni Raju Vs Igansi Chari	K.Ashoka
37	R.A. 38/2013 (SUMMONS) IA/1/2013	13-01-2021	Muniyamma alias Bodamma Vs Muniyamma	Sangamesh.G.Patil
(O.S./0000883/2008)				
AWAIT SUMMON/NOTICE				
38	O.S. 1568/2014 (SUMMONS) IA/1/2014	13-01-2021	Malathi R Vs Vijaya Prasanna C	Gajendra S
NOTICES				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 1457/2012 (SUMMONS) IA/1/2012 IA/2/2012	13-01-2021	Lalithamma Vs Hanumantharayappa	H.M.Somashekaraiah
40	O.S. 245/2013 (SUMMONS) IA/1/2013	13-01-2021	Purushotham.K Vs Muniswamy.L	Prakash.T.Hebbar
41	O.S. 813/2014 (SUMMONS) IA/1/2014	13-01-2021	Rudraiah D S Vs Shankarappa	H K Honnegowda
STEPS				
42	O.S. 1433/2012 (SUMMONS) IA/1/2012 IA/2/2012 IA/3/2012	13-01-2021	kurlegowda Vs Chikkabyrappa	G.S.Patil
AWAIT SUMMON/NOTICE				
43	O.S. 1583/2014 (SUMMONS) IA/1/2014	21-01-2021	Mangalamma Vs Munivenkatamma	H T J
44	O.S. 2032/2014 (SUMMONS) IA/1/2014	21-01-2021	Gowramma Vs Dodda Muniyamma	SATHYANARAYANA.B.R.
NOTICES				
45	O.S. 243/2015 (SUMMONS) IA/1/2015	21-01-2021	Rajanna Vs Shivarudrappa	JAGADEESHACHARI
OBECTION				
46	O.S. 1672/2015 (SUMMONS) IA/1/2015	21-01-2021	Munilakshamma Vs Nanjundappa S	N R R
AWAIT RECORDS				
47	O.S. 1416/2018 (SUMMONS) IA/1/2018 IA/2/2018	28-01-2021	Pappamma Vs Annemma	C Manjunatha
AWAIT SUMMON/NOTICE				
48	O.S. 1671/2018 (SUMMONS) IA/1/2018 IA/2/2018	28-01-2021	THIRUMALAMMA Vs MUNIYAMMA	J C KUMAR
OBECTION				
49	Misc 174/2018 (SUMMONS) IA/1/2018	28-01-2021	Rangamma Vs Rangappa, Since deceased by his LRs Venkatamma	D J
50	Misc 197/2018 (SUMMONS)	28-01-2021	Susheelamma Vs Krishnegowda C A	Vasanth Kumar B M
SUMMONS				

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51	O.S. 1283/2018 (SUMMONS) IA/1/2018	28-01-2021	Ramanjani Vs Sharadamma	Venkataswamy M
52	O.S. 1643/2018 (SUMMONS) IA/1/2018 IA/2/2018	28-01-2021	MAHABOOB SAB Vs GEETHA	Lakshmipathi Reddy
53	O.S. 1804/2018 (SUMMONS) IA/1/2018 IA/2/2018	28-01-2021	Muninanjappa Vs Ganagappa	Chandrappa D
54	O.S. 1005/2020 (SUMMONS) IA/1/2020 IA/2/2020	28-01-2021	SUMALATHA V Vs SAROJAMMA	H M DIVAKARA
WRITTEN STATEMENT				
55	O.S. 1926/2018 (SUMMONS)	28-01-2021	CHOWRIRAJ Vs FRANSIS	SHANKRAPP A R

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11:00 A.M - 12:00 P.M				
1	O.S. 816/2020 (HEARING) IA/1/2020		LAKSHMINARAYAN Vs NARAYANA B P	ABHINAV R
PLNTF EVIDENCE				
2	O.S. 2140/2014 (EVIDENCE.) IA/1/2014		BCK Delphi Estates LLP Vs Krishna Murthy N R	Manmohan P N
3	O.S. 1422/2016 (EVIDENCE.) IA/1/2016		A. LAKSHMI NARAYANA Vs RATHNAMMA	D Ananda
4	O.S. 1085/2017 (EVIDENCE.) IA/1/2017		Sharadhamma Vs Byramma	Ragunath R
5	O.S. 489/2018 (EVIDENCE.)		M/s DCM Sriram Ltd., Rep by SPA holder Vinod Kumar C Vs M/s Ittina Properties Pvt Ltd.	Nagaraju
6	O.S. 733/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		S. SHASHIKALA Vs S. MANJUNATH	JAYASHEKAR REDDY
7	O.S. 877/2018 (EVIDENCE.) IA/1/2018		Krishnamurthy V Vs Montu Bharat Bhai Kothari	M Babu
8	O.S. 1242/2009 (ARGUMENTS.) IA/1/2009		SOWBHAGYA Vs LAKSHMAMMA	J.S.DINESH ABSENT
9	R.A. 9/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013		Narayanamma Vs Muni Akkayamma	K.Shivashankar
(O.S./0000122/2002)				
10	Misc 64/2014 (ARGUMENTS.) IA/1/2014		Hanumakka Vs Hanumanthareddy	Pradeep C
11	O.S. 112/2017 (ARGUMENTS.) IA/1/2017		Sowbhagya H S Vs Bhagyalakshmi	N S L
12	M.A. 101/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		MUNLAKSHMAMMA Vs MALLAIAH	M A POOVAIAH
13	R.A. 17/2020 (ARGUMENTS.)		Shiva Prasad T C Vs Mantri Tranquil Apartment Owners Association	Riyaz Ahmed Sheriff

ARGUMENTS

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14	O.S. 1564/2004 (ARGUMENTS.) IA/1/2004 IA/2/2004		SHOBHA JAGADEESH Vs NARAYANAMMA	KUMAR AND KUMAR
3:00 P.M - 4:00 P.M				
15	O.S. 666/2020 (SUMMONS) IA/1/2020		SHANTHAMMA Vs SRINIVAS G	A D RAMANANDA
16	O.S. 1013/2020 (SUMMONS) IA/1/2020		RAJAPPA Vs SUNANDA	A SAMPATH
AMENDMENT				
17	O.S. 35/2004 (SUMMONS) IA/1/2004		R RUDRAPPA Vs VIJAYAKUMAR and 15 OTHERS	MSUPASANA ASSOCIATES
18	O.S. 1689/2014 (SUMMONS) IA/1/2014 IA/2/2014		Narayanaswamy Vs Mariyamma	K P
HEARING ON IA				
19	O.S. 580/2017 (SUMMONS) IA/1/2017		Saraswathamma, REP BY GPA HOLDER KESHAVA MURTHY Vs Muniraju	Babu
WRITTEN STATEMENT				
20	O.S. 1618/2013 (SUMMONS) IA/1/2013		Akkayamma Vs Muniyamma	Nagesh S
21	O.S. 1426/2017 (SUMMONS) IA/1/2017 IA/2/2017		Yellappa Vs Yellamma	P T M
22	O.S. 1458/2017 (SUMMONS) IA/1/2017		Anthony Raju J Vs Prakashamma	H R S
23	O.S. 1729/2014 (ISSUES.) IA/1/2014		Jayamma Vs Srinivas K M	K H Ramu
24	O.S. 990/2017 (ISSUES.) IA/1/2017		Rudramma H B Vs Parvathamma	N K Muniraju
25	O.S. 1094/2017 (ISSUES.) IA/1/2017 IA/2/2017		Ashwath V Vs Muniyappa B N	K Varaprasad
26	O.S. 928/2019 (ISSUES.)		Muniyappa B N Vs Varadaraju	S G P

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27	O.S. 304/2015 (APPEARANCE OF PARTY) IA/1/2015		Jayamma Vs Muniyappa	T.C.MALLIKARJUNASWAMY
28	O.S. 694/2020 (ORDERS.) IA/1/2020		SUSHEELAMMA Vs NANJEGOWDA	Sriyuth V Sudhakar
29	O.S. 964/2020 (ORDERS.) IA/1/2020 IA/2/2020		KRISHNA R Vs ABDUL MAJID	S AND S LAW ASSOCIATES
30	O.S. 971/2020 (ORDERS.) IA/1/2020		GIRIJA Vs CHIKKAVENKATAMMA	T N GOPALA GOWDA
Cases listed below are adjourned due to Covid 19				
31	O.S. 893/2005 (SUMMONS) IA/1/2005	06-02-2021	RANGAMMA Vs THIMMAKKA	G. PAPI REDDY
32	O.S. 865/2007 (SUMMONS) IA/1/2007	06-02-2021	S VIVEKANANDA Vs JALAJA	MS INDO LEGAL INC.
33	O.S. 1066/2013 (SUMMONS) IA/1/2013	06-02-2021	Pillappa alias Gurappa Vs Srikanth.L	K.H.Thimmaiah
34	O.S. 814/2015 (SUMMONS) IA/1/2015	06-02-2021	Gowramma Vs Hanumanthrayappa	Komal Kumar
35	Misc 57/2015 (SUMMONS) IA/1/2015	06-02-2021	Shivkumar, Rep. GPA holder Mahendra M Vs Omar Farooq	
36	EX 5/2017 (SUMMONS)	06-02-2021	Ramaiah alias Kencharamaiah Vs Special Land Acquisition officer	
37	O.S. 973/2017 (SUMMONS) IA/1/2017	06-02-2021	Chandan Krishna Murthy Vs Lakshamma	Vijay Kumar
38	O.S. 1348/2017 (SUMMONS) IA/1/2017	06-02-2021	Anwar Sharief Vs Abdul Rawof	
39	O.S. 1423/2017 (SUMMONS) IA/1/2017	06-02-2021	Narayanamma Vs Hanumantha	Muniyappa
40	O.S. 1523/2017 (SUMMONS) IA/1/2017	06-02-2021	Ramesh Gowda K Vs Dr L Malla Naik	
41	O.S. 1534/2017 (SUMMONS) IA/1/2017	06-02-2021	Narayanaswamy alias Amarnath Vs Venkatamma	V Girikumar
42	FDP 39/2017 (SUMMONS)	06-02-2021	Kamalamma Vs Cheluvvaraj	Govindaraju D.J.

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43	O.S. 1609/2017 (SUMMONS) IA/1/2017	06-02-2021	Lakshamma Vs Channappa	Nagesh G.R.
44	O.S. 190/2018 (SUMMONS) IA/1/2018	06-02-2021	Yashodamma Vs Lakshamma	T V Anjanappa
45	O.S. 724/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	06-02-2021	LAKSHMI Vs GOWRAMMA	N. SHIVANANNA
46	O.S. 781/2018 (SUMMONS)	06-02-2021	Muthu C Vs Sameeulla K	S A Sami
47	O.S. 962/2018 (SUMMONS) IA/1/2018 IA/2/2018	06-02-2021	Indira M Vs Revanna C H	Y N Ramanna
48	O.S. 1099/2018 (SUMMONS) IA/1/2018	06-02-2021	Abhishek M N Vs Narayanaswamy	M V Venkatesh
49	O.S. 1157/2018 (SUMMONS) IA/1/2018 IA/2/2018	06-02-2021	Ramachandrappa S V Vs Ramakka	C E Shankar
50	O.S. 1286/2018 (SUMMONS) IA/1/2018	06-02-2021	Ashwathamma Vs Shamanna V P	S M H
51	Misc 146/2018 (SUMMONS)	06-02-2021	Galappa, Since deceased represented by his legal Rep. Galiswamy Vs Muniramaiah	M N S
52	O.S. 1373/2018 (SUMMONS) IA/1/2018	06-02-2021	Raja N G Vs Rekha V R	T Seshagiri
53	O.S. 1406/2018 (SUMMONS) IA/1/2018	06-02-2021	Shivanna M Vs Mohan B V	Lakshmana Murthy
54	O.S. 1760/2018 (SUMMONS)	06-02-2021	Munirathnamma Vs Muniyamma	K Srinivasa
55	O.S. 102/2019 (SUMMONS) IA/1/2019	06-02-2021	MADHU Vs MUNIRAMAIAH M	SRINIVAS M D
56	EX 6/2019 (SUMMONS)	06-02-2021	Nalina Vs Nagendra T K	K N S
57	O.S. 274/2019 (SUMMONS) IA/1/2019	06-02-2021	Lakshamma Vs Krishna Reddy D	M Prabhakar

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58	O.S. 394/2019 (SUMMONS) IA/1/2019 IA/2/2019	06-02-2021	Munithayamma Vs Kempanna	P S R
59	Misc 63/2019 (SUMMONS) IA/1/2019	06-02-2021	PREMA Vs MUNIRAJA REDDY	Kavitha N
60	O.S. 546/2019 (SUMMONS) IA/1/2019	06-02-2021	Munithayamma Vs Narayanamma	K R Puttaraju
61	EX 27/2019 (SUMMONS)	06-02-2021	Rukmini alias Roopa D V Vs Balakrishna	K B R
62	EX 28/2019 (SUMMONS)	06-02-2021	Neelamani R N since dead Rep. by 1. Natchiyappan R Vs Narayanswamy H	B R
63	Misc 73/2019 (NOTICE)	06-02-2021	Muni Reddy Vs Chittamma	G Papi Reddy
64	EX 24/2020 (NOTICE)	06-02-2021	PRAMEELA REPTD BY JAGADEESHA B A Vs GUNASHEELA H R	LAKSHMI PATHI J

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11:00 A.M - 12:00 P.M				
AWAIT SUMMON/NOTICE				
1	Misc 35/2019 (NOTICE)		Doddaramaiah Vs Sadappa	H A S
COMPLIANCE OF OFFICE OBJECTIONS				
2	EX 62/2018 (NOTICE)		Venkatesh M Vs Ramachandrappa	H Vasanth Kumar
3	O.S. 1204/2004 (HEARING) IA/1/2004		A JAYARAMA REDDY Vs MUNIYAPPA	DAYA SHANKAR D.R.R
4	O.S. 416/2010 (HEARING) IA/1/2010		KRISHNAPPA Vs HARSHAD RAI MAGANLAL KAKK	V.P.K MS JUST LAW
5	O.S. 744/2013 (HEARING) IA/1/2013		N PADMAMMA Vs MS MANJUNATHA LAND DEVELOPERS AND CONSTRUCTIONS PVT. LTD.	GOGI AND GOGI
6	O.S. 808/2013 (HEARING) IA/1/2013		Gangadhar.P.M Vs Pachappa	K.Shivashankar
7	O.S. 1263/2013 (HEARING) IA/1/2013		B.V. Mohana Vs M. Ramakrishnaiah @ Ramakrishnappa	S. Rajashekar
8	O.S. 823/2016 (HEARING)		Rayappa Vs Manjunath D M	C R P
9	O.S. 1447/2016 (HEARING) IA/1/2016		Chintamani N Jain Vs Thyagaraju H G	M/s H M D
10	O.S. 1330/2017 (HEARING) IA/1/2017		Sabeena De Silva Vs Dr. Omkar Fakruddin Shariff	T Prakash
11	M.A. 36/2019 (HEARING) IA/1/2019		Munikrishnappa M Vs Chandra Shekar Rao M V	N Srinivas
12	O.S. 675/2020 (FIRST HEARING)		Suresh H A Vs Capt. Vivek Scudder	Karthik V
13	O.S. 689/2020 (FIRST HEARING)		CANARA BANK REPTD BY ARCHANA Vs ASHA ENGINEERING WORKS REPTD BYF NARASIAH KONDIAH	MANJUNATH H M

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14	O.S. 709/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		MANJUNATH T S Vs SHEKARAPPA S M	VENU R
15	O.S. 731/2020 (FIRST HEARING) IA/1/2020		BHAGYAMMA Vs POORNIMA B M	SHIVAKUMAR V B
12:00 P.M - 1:00 P.M				
16	O.S. 675/2011 (EVIDENCE.) IA/1/2011		BASAVALINGAMMA Vs NANJUNDAPPA	M.ASHWATHANARAYANA
PLNTF EVIDENCE				
17	O.S. 1724/2016 (EVIDENCE.) IA/1/2016		BHAGYAMMA Vs SANJEEVAPPA	
18	ELEC.C 3/2016 (EVIDENCE.) IA/1/2016		Shobha M Vs Tahasildar and Returning officer	H M A
19	O.S. 1014/2017 (EVIDENCE.) IA/1/2017 IA/2/2017		Sagayamary J Vs Solomon Raju G M	Dakshayanamma
20	O.S. 715/2018 (EVIDENCE.) IA/1/2018		Vishal S H Vs Muniyamma	V Thammareddy
3:00 P.M - 4:00 P.M				
21	M.C. 65/2020 (NOTICE)		Manjunatha M Vs Shilpa R	S Nagesh
22	O.S. 827/2011 (ARGUMENTS.) IA/1/2011		VENKATAMMA Vs MUNIRAJAPPA	VEEMA REDDY AND ASSOCIATES K.H.L
23	R.A. 103/2013 (ARGUMENTS.) IA/1/2013		Narayanappa by Lrs Chowdamma Vs Narayanaswamy by his Lrs Gowramma	V.Chandrappa
(O.S./0000178/2001)				
24	O.S. 1249/2016 (ARGUMENTS.) IA/1/2016		Nambiar R P Vs Vijayamma	
25	O.S. 1351/2016 (ARGUMENTS.) IA/1/2016		Rohit Kumar Jaiswal Vs Gangadhara S B	
26	O.S. 959/2017 (ARGUMENTS.) IA/1/2017		Nirmala K J Vs T Lavya Sri	

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27	O.S. 1294/2017 (ARGUMENTS.) IA/1/2017		Vikram Pandey Vs Deepa N	J S Dinesh
28	O.S. 800/2017 (ORDERS.) IA/1/2017		Muniyappa Vs Geetha	
Cases listed below are adjourned due to Covid 19				
29	O.S. 1778/2016 (A.D.R) IA/1/2016	08-12-2020	Ramesh Vs Ammayamma	Ambrish
30	O.S. 1082/2017 (A.D.R) IA/1/2017 IA/2/2017	08-12-2020	Jayamma Vs Sarojamma	N R
31	O.S. 1373/2017 (A.D.R) IA/1/2017	08-12-2020	Siddagangamma Vs Munirajappa	B Ramesh
32	O.S. 82/2018 (A.D.R) IA/1/2018	08-12-2020	Thippanna Chowdary L Vs Venkataswamy A	K M Rajanna
33	O.S. 122/2018 (A.D.R) IA/1/2018	10-12-2020	Shaheen Taj Vs Mahaboob Pasha	Manushankar S S
34	O.S. 123/2018 (A.D.R) IA/1/2018	10-12-2020	Rajeshwari B Vs Prakash L alias Yogesh L	K Shivashankar
35	O.S. 710/2018 (A.D.R) IA/1/2018	10-12-2020	Babu N Vs Narayanamma	N Lokanath
36	O.S. 1387/2018 (A.D.R) IA/1/2018	10-12-2020	Mahadevaiah M Vs Muniraju	K K Thayamma
37	O.S. 1123/2010 (SUMMONS) IA/1/2010 IA/2/2010	11-12-2020	KRISHNA REDDY Vs PAPAI AH AND ANOTHER	B.T. INDU SHEKAR
38	O.S. 725/2013 (SUMMONS) IA/1/2013 IA/2/2013	11-12-2020	MARUTHI Vs MUNIYAMMA	R MADHU
39	O.S. 1530/2018 (EVIDENCE.) IA/1/2018	16-12-2020	VENKATA REDDY M Vs KIRAN S	Venkatesh
40	O.S. 479/2019 (EVIDENCE.) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	16-12-2020	Ramgopal B S Vs Savitha	Y A Nagaraj

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 06-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	Misc 65/2016 (NOTICE) IA/1/2016 IA/2/2016	02-02-2021	Narasamma Vs Krishnappa	V Krishnareddy
42	FDP 8/2018 (NOTICE)	02-02-2021	Channamma Vs Munianjanappa Lrs Nagamma	N D Omkarappa
43	EX 22/2018 (NOTICE)	02-02-2021	Udaya Acharya Vs Padma Prasanna	K N Dayalu
44	R.A. 27/2018 (NOTICE) IA/1/2018	02-02-2021	Rudramma Vs Akkamahadevi	A G Nagaraja
45	R.A. 50/2018 (NOTICE) IA/1/2018	02-02-2021	Madduraiah Vs Muniyappa	K Venkatesh
46	EX 86/2018 (NOTICE)	04-02-2021	RAMACHANDRAPPA R M Vs RAJA GOPAL B M	H.M.ANAND KUMAR
47	Misc 96/2019 (NOTICE)	04-02-2021	M/s. Jammalal Bajaj Seva Trust Rep. by Colonel Bala Kumar Nair Vs Chikkanna H B	N Shankaranarayana Bhat
48	M.C. 198/2019 (NOTICE)	04-02-2021	Avinash Anand Vs Neharika	Bhanu Ravinder
49	R.A. 84/2019 (NOTICE)	04-02-2021	Venkataswamy Vs Sharadamma	R A D
50	Misc 185/2019 (NOTICE) IA/1/2019	04-02-2021	Nagarathnamma Vs Muniyappa	Basavanna K M
51	R.A. 15/2020 (NOTICE) IA/1/2020 IA/2/2020	04-02-2021	Muniraju Vs Yallamma	V. VIJAYASHEKARA GOWDA
52	Misc 19/2020 (NOTICE) IA/1/2020	04-02-2021	SUNITHA G REPTD BY SRINIVASA B K Vs SHASHIKALA DEVI C S	Y N A
53	O.S. 165/2020 (NOTICE)	04-02-2021	Jayamma K C Vs Vijayakumar	P R D
54	O.S. 322/2020 (NOTICE) IA/1/2020	04-02-2021	Kamamma Vs Narasimhan N	Nagesh
55	M.C. 75/2020 (NOTICE)	04-02-2021	Nithin N Vs Bhavya G	Y V Radha

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 06-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	O.S. 288/2018 (SUMMONS) IA/1/2018 IA/2/2018	05-02-2021	Venkatamamma Vs Mayamma	N Sridhar
57	O.S. 310/2018 (SUMMONS) IA/1/2018	05-02-2021	Adnan Ateeqh Turabi Vs Mohammed Haneef A	M Girish
58	O.S. 311/2018 (SUMMONS) IA/1/2018	05-02-2021	Adnan Ateeqh Turabi Vs Mohammed Haneef A	M Girish
59	O.S. 312/2018 (SUMMONS) IA/1/2018	05-02-2021	Adnan Ateeqh Turabi Vs Mohammed Haneef A	M Girish
60	O.S. 313/2018 (SUMMONS) IA/1/2018	05-02-2021	Adnan Ateeqh Turabi Vs Mohammed Haneef A	M Girish
61	O.S. 314/2018 (SUMMONS) IA/1/2018	05-02-2021	Adnan Ateeqh Turabi Vs Mohammed Haneef A	M Girish
62	O.S. 315/2018 (SUMMONS) IA/1/2018	05-02-2021	Adnan Ateeqh Turabi Vs Mohammed Haneef A	M Girish
63	O.S. 316/2018 (SUMMONS) IA/1/2018	05-02-2021	Adnan Ateeqh Turabi Vs Mohammed Haneef A	M Girish
64	O.S. 1043/2018 (SUMMONS) IA/1/2018	05-02-2021	Bhagyalakshmi S Vs Naveen G N	M V Nanjunda Gowda
65	O.S. 1195/2016 (SUMMONS) IA/1/2016	09-02-2021	Chikkakatappa Vs Doddakatappa	
66	O.S. 839/2017 (SUMMONS)	09-02-2021	Ravi Kumar K C Vs The CEO and Director Zero Micro Finanace and Savings Support Foundation	B V A

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 06-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1270/2005 (HEARING) IA/1/2005		CHANDRAMMA Vs B NANJUNDAPPA	GOVINDA GOWDA PARAMESHWARAPPA C
2	O.S. 333/2008 (HEARING) IA/1/2008 IA/2/2008		MUNIBYRAPPA Vs LAKSHMAMMA	A.CHANDRACHUD
3	O.S. 1828/2008 (HEARING) IA/1/2008		S RATHNAMMA Vs M S RAGHUPATHY REDDY	
4	O.S. 78/2012 (HEARING) IA/1/2012 IA/2/2012		GOWRAMMA Vs RAJALAKSHMI.E.K	G.S.PRASANNA KUMAR
5	O.S. 1092/2012 (HEARING) IA/1/2012 IA/2/2012		H R Srinivasa Vs C. Muniyappa	V F Kumbar
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 959/2012 (ARGUMENTS.) IA/1/2012		Shivashankar.S Vs Managing Director	G.KIRAN
7	M.A. 46/2015 (ARGUMENTS.) IA/1/2015		Narayanawamy K Vs Narayanappa	M.VENKATASWAMY
8	O.S. 498/2017 (ARGUMENTS.) IA/1/2017		Narayanappa Vs Nagamma	N R Naik and Associates
9	O.S. 1073/2019 (ARGUMENTS.)		Mallikarjuna Shettappanavar Vs Muthappa	T C N
ARGUMENTS BY ADV. DEFTS.				
10	O.S. 176/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		C R RENUKA ARADHYA Vs PRASANNA ARADHYA	KVV GSD
<u>3:00 P.M - 4:00 P.M</u>				
11	O.S. 1528/2012 (HEARING) IA/1/2012		Mariyappa Vs Shanmugam.H.C	T.K.Rajagopala
12	O.S. 1723/2014 (HEARING) IA/1/2014		Vishwanath P Vs Patel Yellappa	H K K
13	EX 12/2016 (HEARING)		D C Ravi Kumar Vs Mahadevaiah J M	T K Rajagopal

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 06-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1615/2016 (HEARING) IA/1/2016 IA/2/2016 IA/3/2016		ELSIE JOHN Vs YASHODAMMA	P B R
15	EX 92/2016 (HEARING)		Suvarna Vs Huliyappa	
4:00 P.M - 5:00 P.M				
16	O.S. 788/2019 (HEARING) IA/1/2019 IA/2/2019		YASHODAMMA Vs MUNIYAMMA	C T N
17	O.S. 791/2019 (HEARING) IA/1/2019 IA/2/2019		SATYANARAYANA REPTD BY GURUPRASAD K V Vs NIRMALA Y G	K V K
18	M.A. 70/2020 (HEARING) IA/1/2020		SHARADHAMMA Vs RAMAPPA DEAD BY LRs CHANDRANNA	Y V RADHA KRISHNA
19	O.S. 1142/2020 (HEARING) IA/1/2020		MUNI REDDY M Vs PRAKASH V	K S RAJESH GOWDA
20	O.S. 1156/2020 (HEARING) IA/1/2020 IA/2/2020		GOPALAPPA Vs MANJUNATH B G	A.MADHUSUDHANA RAO
21	O.S. 975/2011 (ISSUES.) IA/1/2011 IA/2/2011		RAMAIAH.R. Vs HANUMANTHARAYAPPA.S.A.	C.RAVIKUMAR
22	O.S. 1728/2015 (ISSUES.) IA/1/2015		Sujatha R S Vs Nagaraju T	A V A
23	O.S. 663/2017 (ISSUES.) IA/1/2017 IA/2/2017		AKKAPPA Vs K.MADESH	
24	O.S. 1662/2019 (ORDERS.) IA/1/2019		Yallamma Vs Muniyamma	Srikanth B G
25	O.S. 1023/2020 (ORDERS.) IA/1/2020		PUTTARAJU S A Vs RAJAGOPAL B M	BABU G N
26	O.S. 1149/2020 (ORDERS.) IA/1/2020 IA/2/2020		RAJESH KUMAR Vs GOWRAMMA	N DEVARAJ

Cases listed below are adjourned due to Covid 19

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 06-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 1583/2006 (ISSUES.) IA/1/2006	02-12-2020	SARALAMMA Vs KAMALAMMA	D.S.JAYARAJ DEFT.NO.1 TO 4 - SRI.L.S.CHIKKANAGOUDAR
28	O.S. 1219/2008 (ISSUES.) IA/1/2008	02-12-2020	VENKATARAMANAPPA Vs JAYARAMAIAH	
29	O.S. 1958/2015 (ISSUES.) IA/1/2015	02-12-2020	Nanjamma Vs Kempanna	K.SEENAPPA
30	O.S. 151/2018 (ISSUES.) IA/1/2018	11-12-2020	Anjanappa Vs Sudha	Varadarajn
31	O.S. 361/2018 (ISSUES.) IA/1/2018	11-12-2020	Ramana B R Vs Chethan R	Venkatesh R Bhagat
32	O.S. 768/2018 (ISSUES.) IA/1/2018	11-12-2020	Nagarau M.S Vs Sampurna R.	S. Harish
33	O.S. 1298/2018 (ISSUES.) IA/1/2018	11-12-2020	Anand Shivaji Deshmukh Vs Abhay R S alias Herambha	P R D
34	O.S. 712/2008 (SUMMONS) IA/1/2008 IA/2/2008	13-01-2021	KRISHNAPPA Vs THE GOVERNMENT OF KARNATA	M.D. BASAVANNA D1 TO 3 - SRI.A.G.P
35	O.S. 791/2010 (SUMMONS) IA/1/2010	13-01-2021	GOWRAMMA AND OTHERS Vs PUSHPAMMA AND OTHER	RAVINDRANATH
36	R.A. 38/2012 (SUMMONS)	13-01-2021	LINGAPPA.H.C. Vs THE CHIEF SECRETARY	G.VENKATAPPA
37	O.S. 904/2012 (SUMMONS) IA/1/2012	13-01-2021	Bhaghyamma Vs Chikkamunishamappa	MOHAMMED SADIQ
38	R.A. 90/2012 (SUMMONS) IA/1/2012	13-01-2021	Almas Parveez Vs Aslam alias Matchi Aslam	SREEDHARA ASSOCIATES
39	O.S. 1251/2012 (SUMMONS) IA/1/2012 IA/2/2012	13-01-2021	Chandrabai Vs M. Ramachandrappa	
40	O.S. 145/2010 (NOTICE) IA/1/2010	13-01-2021	CHIKKAMUNIYAMMA Vs PAPAMMA	UMASHANKAR.L. 1 TO 8 EXPARTY
41	O.S. 608/2010 (NOTICE) IA/1/2010	13-01-2021	NAGARATHANA Vs LAKKAMMA	D.S.MALI PATIL NANJAPPA KALEGOWDA
42	O.S. 646/2014 (SUMMONS) IA/1/2014	29-01-2021	Lakshmi Devi Vs Lakshamma	Palakshi

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 06-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	O.S. 654/2014 (SUMMONS) IA/1/2014	29-01-2021	Lokeshwari Vs Muniyappa alias Karnellappa	P R P
44	O.S. 722/2014 (SUMMONS) IA/1/2014	29-01-2021	Nagaveni Vs Gowramma	H Rajanna
45	O.S. 1739/2014 (SUMMONS) IA/1/2014	29-01-2021	Gangananjaiah H N Vs Patalappa	Anjaneya A B
46	O.S. 1498/2015 (SUMMONS) IA/1/2015 IA/2/2015	29-01-2021	Master Nithin S, Rep. by Bhagya Vs Srinivas M	S.R. VENKATESH R
47	O.S. 1502/2015 (SUMMONS) IA/1/2015	29-01-2021	Hemaraju Vs Narasamma	L.MAHESH
48	O.S. 1801/2015 (SUMMONS) IA/1/2015 IA/2/2015	29-01-2021	Shakuntala B M Vs Satyanarayana B L	G.NARAYANA RAO
49	O.S. 1855/2015 (SUMMONS) IA/1/2015	29-01-2021	Rajanna B Vs Srinivasachar V	
50	O.S. 65/2016 (SUMMONS) IA/1/2016	29-01-2021	Najmunnisa Vs Mohammed Nawaz K	B Vijaya S
51	O.S. 548/2016 (SUMMONS)	29-01-2021	Kencharangamma Vs Ranganarayanappa	M G S
52	O.S. 595/2016 (SUMMONS) IA/1/2016 IA/2/2016	29-01-2021	MAHABOOB BASHA Vs SHAIK BASHA @ BASHA SAB	B.T. INDU SHEKAR
53	FDP 30/2016 (SUMMONS)	29-01-2021	Gangamma Vs Nagamma	Anjanamurthy H
54	O.S. 95/2017 (SUMMONS) IA/1/2017	29-01-2021	Chandru Vs Chikkaveerappa alias Erappa	Jagadish K
55	O.S. 1838/2018 (SUMMONS)	29-01-2021	Ramakka Vs Pillappa	K Santhosh Kumar
56	O.S. 1850/2018 (SUMMONS) IA/1/2018	29-01-2021	Muneer Ahmed Vs Musteri Begum	B R P
57	O.S. 1924/2018 (SUMMONS)	29-01-2021	MURTHY T D N Vs AKKAYYAMMA	A.R. KRISHNAMURTHY
58	O.S. 5/2019 (SUMMONS) IA/1/2019	29-01-2021	NAGARAJU K S Vs VENKATESH K S	M D Basavanna

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 06-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
59	O.S. 613/2019 (SUMMONS) IA/1/2019	29-01-2021	Rathnamma Vs Ramanna	M Venkataswamy
60	O.S. 833/2019 (SUMMONS) IA/1/2019	29-01-2021	Renukesh Vs Krishnappa A	V M V
61	O.S. 1208/2019 (SUMMONS) IA/1/2019	29-01-2021	VENKATALAKSHMAMMA Vs VENKATARAMANAPPA	HAREESHA T
62	O.S. 1298/2019 (SUMMONS) IA/1/2019	29-01-2021	Munilakshamma Vs Munikrishnappa	N Srinivas
63	O.S. 1408/2019 (SUMMONS) IA/1/2019	29-01-2021	Marappa Vs Laksmamma	Murali D
64	O.S. 1819/2019 (SUMMONS)	29-01-2021	Manjula Vs Vijay Kumar	PADMANABHA
65	O.S. 24/2020 (SUMMONS) IA/1/2020	29-01-2021	Ramesh K Vs Krishnappa M	N Ganesha
66	M.A. 30/2020 (SUMMONS) IA/1/2020 IA/2/2020	29-01-2021	Vedavathi H B Vs Fullerton India Home Finance Company Limited	Babu
67	O.S. 730/2020 (SUMMONS) IA/1/2020 IA/2/2020	29-01-2021	RAJENDRA KUMAR JAIN Vs NANJEGOWDA A	MANJUNATH
NOTICES				
68	O.S. 1015/2020 (SUMMONS) IA/1/2020	29-01-2021	SANJEEVINI DEVELOPERS REPTD BY ANJANAPPA C Vs MOHAN DAS R	VIVEK R
69	M.C. 21/2020 (NOTICE)	29-01-2021	Raghavendra Kumar Vs Shubhra Dubey	Abhinav R
70	M.A. 40/2020 (NOTICE) IA/1/2020	29-01-2021	RAJAPRABHU S N Vs PRABHAKARAN C	NAGAI AH

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
06.11.2020**

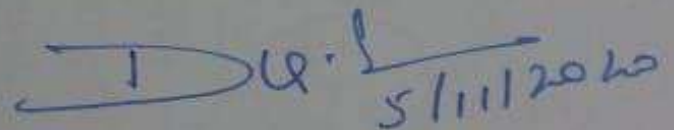
Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 806/2012 2. O.S.372/2014 3. O.S. 733/2013 4. O.S.713/2014 5. O.S.583/2018 6. O.S. 570/2015	1. O.S. 787/2020 2. O.S.1735/2017 3. O.S. 1038/2012 4. O.S.465/2018 5. O.S. 677/2020
Evidence	Evidence
1. O.S.2843/2005 2.O.S.424/2014	

IV ASCJ 05.11.2020
Bengaluru Rural District, Bengaluru.

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 06.11.2020

<u>Morning Session</u>			<u>After Noon Session</u>		
	<u>Case No.</u>	<u>Stage</u>		<u>Case No.</u>	<u>Stage</u>
1	OS. 533/2016	Settlement	1	OS. 48/2016	Hearing
2	OS. 1232/2011	Hearing	2	OS. 540/2020	Hearing
3	OS. 455/2015	Evidence	3	RA. 71/2020	Hearing
4	OS. 457/2015	Evidence	4	OS. 1001/2008	Arguments
5	OS. 1981/2015	Evidence	5	OS. 1117/2012	Arguments
6	OS. 106/2016	Evidence	6	OS. 988/2015	Arguments
7	OS. 130/2016	Evidence	7	OS. 138/2016	Arguments
8	OS. 405/2016	Evidence	8	MC. 137/2016	Arguments
9	OS. 509/2016	Evidence			
10	OS. 541/2016	Evidence			


5/11/2020

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 06-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 1414/2007 (HEARING) IA/1/2007		N RAVI Vs N MUNIKRISHNAPPA	SRI.L.HARISH KUMAR SRI.R.T.P
: R.A./0000100/2013				
2	O.S. 820/2009 (HEARING) IA/1/2009 IA/2/2009		RATHNAMMA Vs RAJANNA	SIDDAPPA ASSOCIATES
3	O.S. 1059/2009 (HEARING) IA/1/2009		VENUGOPAL Vs N ANNEYAPPA	M.S.VARADARAJAN
4	O.S. 1262/2009 (HEARING) IA/1/2009		L CHANDRAPPA Vs L NARAYAN	B.C.RAI MS CR AND CK ASSO D1 - SRI.P.T.H, D2 TO 4 SRI.H
5	O.S. 1650/2012 (HEARING) IA/1/2012		Pradeep.G Vs Ramakka	K.G.Ramakrishnaiah
CROSS EXAMINATION OF DW				
6	O.S. 1304/2006 (EVIDENCE.) IA/1/2006		VAJRAMMA Vs VAJRAPPA	S.VEMAREDDY GPA
CROSS EXAMINATION OF PW				
7	O.S. 1030/2007 (EVIDENCE.) IA/1/2007		CHINNAPPA Vs KAVERAMMA	K.BHANU PRASAD Y.N.RAMANNA
8	O.S. 1174/2007 (EVIDENCE.) IA/1/2007 IA/2/2007 IA/3/2007		SMT.PUTTAMMA Vs D A GOWDA	H.V.RAMACHANDRA REDDY
9	O.S. 140/2011 (EVIDENCE.)		LAKSHMIDEVAMMA Vs DASHARATH REDDY	T G SUBRAMANI GMG ADVOCATE
FUTHER CHIEF OF pw				
10	O.S. 91/2007 (EVIDENCE.) IA/1/2007		T NARAYANAPPA Vs V VENKATAPPA	MYLARIAH ASSOCIATES
11	O.S. 2047/2008 (ARGUMENTS.) IA/1/2008		V M KRISHNAN Vs A R KANTHA LAXMI	
12	O.S. 589/2012 (ARGUMENTS.) IA/1/2012		GOWRAMMA Vs NANJUNDAPPA	K.SHIVASHANKAR

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 06-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	Misc 19/2014 (ARGUMENTS.) IA/1/2014 IA/2/2014		Venkatesh K v Vs Neelamma	Srinivasa D C
14	ECA 1/2014 (ARGUMENTS.)		Narayanaswamy Vs Ms Venkateswara Engineering Company	Nagaraj H L
15	O.S. 1703/2007 (OBJECTIONs) IA/1/2007		SAROJAMMA Vs M SHANKARAPPA	S.GAJENDRA DEFT.NO.1 TO 4 - SRI.R.YOGESH
<u>3:00 P.M - 4:00 P.M</u>				
16	O.S. 1/2014 (HEARING) IA/1/2014		Manju Ramaswami H Vs Sanjeevaiah K	N Nagaraju
17	O.S. 97/2014 (HEARING) IA/1/2014		Ramappa Vs Shivanavgappa	V N R
18	O.S. 161/2014 (HEARING) IA/1/2014		Jayalakshmi Vs Sheshachala	M Prabhu
19	O.S. 692/2014 (HEARING) IA/1/2014		Muniyamma Vs Munivenkatappa	R C
20	O.S. 1425/2014 (HEARING) IA/1/2014		Suresh L Vs Venkataswamy Reddy H R	B S N
21	O.S. 1486/2014 (HEARING) IA/1/2014		Krishnaiah Y C Vs Earanna	Kamaraju
22	O.S. 1572/2014 (HEARING) IA/1/2014		Ramakka Vs Nagaraja	B.Inayathulla Khan
23	O.S. 566/2015 (HEARING) IA/1/2015 IA/2/2015		Srinivasa V Vs Shailaja Hanumesh	
24	O.S. 1668/2016 (HEARING) IA/1/2016		AROGYA MARY Vs RANI AMMAL	
25	O.S. 497/2017 (HEARING) IA/1/2017		Prema N Vs Sharadamma	V Rangaramu
26	O.S. 664/2020 (HEARING) IA/1/2020		MUNIRAMAPPA Vs MUNIRAJU	NAGESH S

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 06-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	R.A. 72/2020 (HEARING) IA/1/2020 IA/2/2020		GOPAL Vs MAHALAKSHMI R	D R RAJASHEKARAPPA
28	O.S. 1372/2016 (ARGUMENTS.) IA/1/2016		Rajamma Vs Venkatesh	
29	R.A. 36/2017 (ARGUMENTS.) IA/1/2017		Chinnagiriappa T Vs Marappa	H M S
30	O.S. 1145/2020 (ORDERS.) IA/1/2020		SOWBHAGYA T Vs SAKAMMA	K N PARAMESHA
Cases listed below are adjourned due to Covid 19				
31	O.S. 1323/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	23-11-2020	Rajanna.H.K Vs Krishnappa.H.C	K. VIJAYKUMAR
32	O.S. 831/2007 (EVIDENCE.) IA/1/2007	24-11-2020	B K RAJAMMA Vs B K ASHWATHAMMA	Y.N. SATHYANARAYANA RAO
33	EX 41/2015 (EVIDENCE.) IA/1/2015	24-11-2020	Munivenkatappa D A Vs Kempanna	NAGARAJA
34	G and WC 21/2016 (EVIDENCE.) IA/1/2016	25-11-2020	DHIRENDRA MAHASETH Vs SHATRUGHAN MAHASETH	M.B. RAVI KUMAR
35	O.S. 402/2017 (EVIDENCE.) IA/1/2017	25-11-2020	HANUMANTHAPPA Vs MARE GOWDA	
36	O.S. 455/2017 (EVIDENCE.)	30-11-2020	UCO BANK, Rep. Vineetha Kumari Vs Divakar B N	K R P
37	O.S. 227/2009 (SUMMONS)	02-01-2021	R SAVITHA Vs NANJAMMA	
38	O.S. 1956/2007 (NOTICE) IA/1/2007	02-01-2021	SIDDAMMA Vs DODDAMMA	N.R.JAGADEESWARA AND E.MALATHI D1,4,7 EXPARTE
39	O.S. 109/2014 (NOTICE) IA/1/2014	02-01-2021	Kiran G S Vs Jeevrani	Ramaskanthrao
40	O.S. 1389/2009 (ISSUES.) IA/1/2009	02-01-2021	MUNISHAMAPPA Vs CHIKKAMUNIYAPPA	M.RAMA MOHAN

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 06-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	O.S. 147/2017 (EVIDENCE.) IA/1/2017	02-01-2021	Y K Kempegowda Vs Manjula R	
42	O.S. 179/2009 (OBJECTIONs) IA/1/2009	02-01-2021	SHIVADARSHAN BALSE Vs CHANNAPPA	
43	O.S. 699/2020 (SUMMONS) IA/1/2020 IA/2/2020	14-01-2021	RAVI PRASAD B V Vs SHASHIKUMAR B N	SHIVA AND SHIVA
44	O.S. 734/2020 (SUMMONS) IA/1/2020	14-01-2021	DEVARAJU K Vs LAKSHMAN V	BASAVRAJU S N
45	O.S. 755/2020 (SUMMONS) IA/1/2020	14-01-2021	SAMPANGI REDDY R Vs ASHWATHAPPA M	LAKSHMIPATHI REDDY G R
46	O.S. 955/2020 (SUMMONS) IA/1/2020	14-01-2021	SHWETHA B K Vs KRISHNAPPA	T NARAYANASWAMY
47	O.S. 771/2020 (NOTICE) IA/1/2020	14-01-2021	RAMAKKA Vs MUNITHAYAMMA	G D HARISH
48	O.S. 899/2020 (NOTICE) IA/1/2020 IA/2/2020	14-01-2021	GANAPATHI SHIVARAM NIMANNE Vs ARJUN RAO	B SRINIVAS AND ASSOCIATES
49	FDP 5/2015 (NOTICE)	27-01-2021	Chitra K Vs Saravana K	Roopesh G
50	O.S. 615/2015 (NOTICE) IA/1/2015	27-01-2021	Kusuma G Vs Muniraju V	D V S
51	O.S. 960/2015 (NOTICE) IA/1/2015	27-01-2021	Rakesh C Vs Chowdappa	H.T. JAGANATHA
52	Misc 18/2015 (NOTICE)	27-01-2021	Doddavenkatappa Vs Munivenkatappa	H M S
53	O.S. 611/2017 (SUMMONS) IA/1/2017	28-01-2021	Narayanamma Vs Srinivasamma	P L
54	O.S. 639/2017 (SUMMONS) IA/1/2017	28-01-2021	Eramma Vs Chikkabengalurappa	M C B
55	O.S. 660/2017 (SUMMONS) IA/1/2017 IA/2/2017	28-01-2021	PRABHAVATHI N Vs GOWRAMMA	

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RAHAT AFSHAN H.N.
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Cause List Date: 06-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	M.A. 69/2017 (SUMMONS) IA/1/2017 IA/2/2017	28-01-2021	Kannan Vs Neelakara Reddy L	
57	O.S. 697/2015 (/0000) (SUMMONS) IA/1/2015	29-01-2021	Bhagyamma Vs Venkatalakshamma	
58	O.S. 1392/2015 (SUMMONS) IA/1/2015 IA/2/2015	29-01-2021	Lingamma Vs Krishnappa	Thippeswamy G T
59	O.S. 1068/2015 (HEARING) IA/1/2015	29-01-2021	Vinoda U Pai Vs Ganesh D Pai	MAHESH S.N.
60	O.S. 1357/2014 (A.D.R) IA/1/2014	29-01-2021	Hiralal Valji Patel alias Heeralal Valji Patel Vs Valji alias Valjibhai S Patel	A Jacob
61	O.S. 539/2015 (A.D.R) IA/1/2015	29-01-2021	Ramesh B Vs Muniveerappa	Priyanka
62	O.S. 257/2015 (EVIDENCE.) IA/1/2015	29-01-2021	Manikyam Reddy Vs Siddalinga Reddy H	SOMASHEKARAI AH
63	O.S. 1396/2015 (EVIDENCE.)	29-01-2021	Nagaraj N Vs Nanjundesha	Jayanthi S
64	O.S. 1446/2014 (SUMMONS) IA/1/2014 IA/2/2014 IA/3/2014	30-01-2021	Venkatappa Vs Lakshamma alias Lakkamma	C H Srinivasa
65	O.S. 1465/2014 (SUMMONS) IA/1/2014	30-01-2021	Parvathamma Vs Krishnappa	G N J
66	O.S. 1484/2014 (SUMMONS) IA/1/2014 IA/2/2014	30-01-2021	Govindamma Vs Babu Rao G	B J
67	FDP 36/2014 (SUMMONS)	30-01-2021	Anandaraju M R Vs Gowamma	Srinivas Gowda
68	O.S. 1606/2014 (SUMMONS) IA/1/2014	30-01-2021	Mallanna Vs Nagesha	